

C.P NO. 13(ND)/2015  
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR  
Hon'ble President

SH.R.VARADHARAJAN  
Hon'ble Member (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.02.2017**

**NAME OF THE COMPANY:** A.A Development Capital India Fund LLC  
Vs

M/s. Bar Flex Ployfilms Pvt. Ltd.

**SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act 2013.**

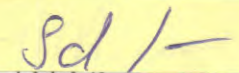
<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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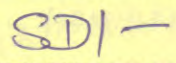
**ORDER**

Rejoinder in the application to the reply filed by the non applicant – petitioner has been filed in the Court today. A copy thereof to be furnished to the counsel opposite.

CA 37/PB/2017 is rendered infructuous as reply is already taken on record.

List on 24.03.2017.

  
(CHIEF JUSTICE M.M. KUMAR)  
PRESIDENT

  
(R. VARADHARAJAN)  
MEMBER (J)